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Government of India

भौगोलिक उपदर्शन पत्रिका

GEOGRAPHICAL INDICATIONS JOURNAL



बौद्धिक सम्पदा
भारत
**INTELLECTUAL
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,
बौद्धिक सम्पदा अधिकार भवन,
जी.एस.टी. रोड, गिण्डी,
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,
Intellectual Property Rights Building,
G.S.T. Road, Guindy, Chennai - 600 032.**



GOVERNMENT OF INDIA
GEOGRAPHICAL INDICATIONS
JOURNAL NO. 56

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OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 56 of the Geographical Indications Journal dated 21st January 2014 / Magha 01st, Saka 1935 has been made available to the public from 21st January 2014.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
405	Makrana Marble	19	Natural Goods
406	Salem Mango	31	Horticulture
407	Hosur Rose	31	Agricultural
408	Payyanur Pavithra Mothiram	14	Handicraft
409	Kodali Karuppur Saree	24 & 25	Textile
410	Thammampatti Wood Carvings	20	Handicraft
411	Rajapalayam Lock	6	Manufactured
412	Chamba Painting	16	Handicraft
413	Kangra Paintings	16	Handicraft
414	Punjabi Jutti	25	Handicraft
415	Aipan	16	Handicraft
416	Lahaul & Spiti Wool Weaving	23	Handicraft
417	Lacquer Ware Furniture	20	Handicraft
418	Jhajjar Pottery	21	Handicraft
419	Tamta Copperware Craft	6	Handicraft
420	Rewari Jutti	25	Handicraft
421	Hoshiarpur Wood Inlay	20	Handicraft
422	Kandangi Sarees	24	Textile
423	Thanjavur Pith Works	20	Handicraft
424	Karupur Kalamkari Paintings	24	Handicraft
425	Thanjavur Cut Glass Work	20	Handicraft
426	Mahabalipuram Stone Sculpture	19	Handicraft
427	Nagercoil Temple Car	20	Handicraft
428	Kanyakumari Stone Carving	19	Handicraft
429	Arumbavur Wood Carving	20	Handicraft

430	Namakkal Makkal Stone Works	21	Handicraft
431	Kallakurichi Wood Carving	20	Handicraft
432	Kinnauri Kala Zeera	31	Agriculture
433	Bandar (Machilipatanam) Laddu	30	Food Stuff
434	Ratlami Sev	30	Food Stuff
435	Assam Karbi Anglong Ginger	30	Agriculture
436	Tripura Queen Pineapple	31	Agriculture
437	Memong Narang	31	Agriculture
438	Tezpur Litchi	31	Agriculture
439	Joha Rice of Assam	30	Agriculture
440	Sathebari Bell Metal Crafts	6	Handicraft
441	Karbi Textiles Products	24 & 25	Textile
442	Sital Pati Mats & Crafts of Goalpara	20	Handicraft
443	Larnai Clay Pottery	21	Handicraft
444	Bamboo Shang Trop	6	Handicraft
445	Stone Carving Craft	21	Handicraft
446	Kauna Reed Craft	21	Handicraft
447	Manipur Dolls and Toys Craft	21	Handicraft
448	Solapith Crafts of Birbhum District	16	Handicraft
449	Burdwan Natungram Wood Craft	21	Handicraft
450	Naga Angami Shawl	24	Textile
451	Naga Ao Shawl	24	Textile
452	Naga Sumi Shawl	24	Textile
453	Bankura Panchmura Terracotta Craft	21	Handicraft
454	Monpa Wooden Mask	21	Handicraft
455	Sherdukpen Handlooms & Textiles	21	Handicraft
456	Monpas Handlooms & Textile Goods	24 & 25	Textile

457	Varanasi Wooden Lacquer Wear & Toys	27	Handicraft
458	Mirzapur Handmade Dari	27	Handicraft
459	Nizamabad Black Clay Pottery	27	Handicraft
460	Machilipatnam Imitation Jewellery	14	Handicraft
461	Indian Thangka Paintings	16	Handicraft
462	Wood Craft of Sikkim	20	Handicraft
463	Sikkim Lepcha Handloom	24	Handicraft
464	Sirsi Siddapur Yellapur Arecanut	31	Agriculture
465	Khasi Mandarin	31	Agriculture
466	Kachai Lemon	31	Agriculture

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”


Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Sd/-
(P. H. KURIAN)
Registrar of Geographical Indications

Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1610 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Mohammad Saleem Sofi**, Village & Post: Rathpora, Eidgah, SafaKadal, District: Srinagar - 190002, Jammu & Kashmir, India, dated for June 25, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Saleem Sofi
- (B) **Address** : Mr. Mohammad Saleem Sofi,
Village & Post: Rathpora, Eidgah,
Safa Kadal, District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : June 25, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1611 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Manzoor Ahmad Pahalwan**, Village & Post: Malapora, Wantapora, Sazgaripora, Hawal, District: Srinagar - 190002, Jammu & Kashmir, India, dated for June 25, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Manzoor Ahmad Pahalwan
- (B) **Address** : Mr. Manzoor Ahmad Pahalwan,
Village & Post: Malapora, Wantapora,
Sazgaripora, Hawal,
District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : June 25, 2013
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. The goat is rendered in a stylized, line-art style. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The entire logo is enclosed within a circular border.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1612 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Ghulam Hassan Hafiz**, Village & Post: Rathpora, Eidgah, District: Srinagar - 190002, Jammu & Kashmir, India, dated for June 25, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ghulam Hassan Hafiz
- (B) **Address** : Mr. Ghulam Hassan Hafiz,
Village & Post: Rathpora, Eidgah,
District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : June 25, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1613 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **Mr. Javaid Ahmad Mir**, Village & Post: Bangertang, Narwara, Eidgah, Behind Govt. Secondary School for Boys, District: Srinagar - 190002, Jammu & Kashmir, India, dated for June 25, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Javaid Ahmad Mir
- (B) **Address** : Mr. Javaid Ahmad Mir,
Village & Post: Bangertang, Narwara, Eidgah,
Behind Govt. Secondary School for Boys,
District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : June 25, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo consists of a stylized illustration of a goat or ram facing left, with its head turned slightly towards the viewer. The goat is rendered in a simple, line-art style. Above the goat, the words "KASHMIR PASHMINA" are written in a circular arrangement, following the curve of the goat's head and neck. The text is in a bold, sans-serif font.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1614 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Syed Nisar Ahmad**, Village & Post: Khaiwan, Narwara, District: Srinagar - 190002, Jammu & Kashmir, India, dated for June 25, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Syed Nisar Ahmad
- (B) **Address** : Mr. Syed Nisar Ahmad,
Village & Post: Khaiwan, Narwara,
District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : June 25, 2013
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1615 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Mohammad Hayat Wani**, Village & Post: Lokhripora, Nowshera, District: Srinagar - 190011, Jammu & Kashmir, India, dated for June 25, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Hayat Wani
- (B) **Address** : Mr. Mohammad Hayat Wani,
Village & Post: Lokhripora, Nowshera,
District: Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : June 25, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is a circular emblem. It features a central illustration of a goat, likely a Pashmina goat, facing forward. The goat is depicted with its characteristic long, shaggy wool. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The entire logo is rendered in black and white.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1616 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **Mr. Nisar Ahmad Bhat**, Village & Post: Dulla Bagh, Soura, District: Srinagar - 190011, Jammu & Kashmir, India, dated for June 25, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nisar Ahmad Bhat
- (B) **Address** : Mr. Nisar Ahmad Bhat,
Village & Post: Dulla Bagh, Soura,
District: Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : June 25, 2013
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The goat is depicted with its characteristic long, soft-looking wool.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1617 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Kashmir Handmade Pashmina Promotion Trust**, Represented By **Mr. Ghulam Hasan Hafiz**, Village & Post: Mir Manzil, Near Govt. Boys High School, Narwara, Eidgah, District: Srinagar - 190002, Jammu & Kashmir, India, dated for June 25, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kashmir Handmade Pashmina Promotion Trust,
Represented By Mr. Ghulam Hasan Hafiz,
- (B) **Address** : M/s. Kashmir Handmade Pashmina Promotion Trust,
Represented By Mr. Ghulam Hasan Hafiz,
Village & Post: Mir Manzil, Near Govt. Boys
High School, Narwara, Eidgah,
District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : June 25, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1621 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Manzoor Ahmad Mir**, Village & Post: Tengpora, Zoonimar, Soura, District: Srinagar - 190011, Jammu & Kashmir, India, dated for June 25, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manzoor Ahmad Mir
- (B) **Address** : Mr. Manzoor Ahmad Mir,
Village & Post: Tengpora, Zoonimar, Soura,
District: Srinagar - 190011
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : June 25, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. The goat has a thick, white, curly coat. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The entire logo is rendered in black and white.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1756 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Tariq Ahmad Sofi**, Village & Post: Rathpora, Eidgah, Safa Kadal, District: Srinagar- 190002, Jammu & Kashmir, India, dated for September 5, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tariq Ahmad Sofi
- (B) **Address** : Mr. Tariq Ahmad Sofi,
Village & Post: Rathpora, Eidgah,
Safa Kadal, District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 5, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a stylized illustration of a goat or sheep, facing forward, with its head slightly turned. The goat is depicted in a simple, line-art style. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The entire logo is centered between the text for item (D) and item (E).
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1757 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Abdul Aziz Lone**, Village & Post: Zoonimar, Eidgah, District: Srinagar - 190002, Jammu & Kashmir, India, dated for September 5, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abdul Aziz Lone
- (B) **Address** : Mr. Abdul Aziz Lone,
Village & Post: Zoonimar, Eidgah,
District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 5, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The goat is depicted with its characteristic long, soft-looking wool.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1758 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Hakeem Gulam Rasool Shah**, Village & Post: Rath Pora, Eidgah, District: Srinagar - 190002, Jammu & Kashmir, India, dated for September 5, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hakeem Gulam Rasool Shah
- (B) **Address** : Mr. Hakeem Gulam Rasool Shah,
Village & Post: Rath Pora, Eidgah,
District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 5, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**




- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1760 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Mohammad Rafiq Sofi**, Village & Post: Rath Pora, Eidgah, Safa Kadal, District: Srinagar - 190002, Jammu & Kashmir, India, dated for September 5, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Rafiq Sofi
- (B) **Address** : Mr. Mohammad Rafiq Sofi,
Village & Post: Rath Pora, Eidgah, Safakadal,
District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 5, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1765 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Jan Handicrafts**, Represented By - **Mr. Altaf Hussain Jan**, Village & Post: Alamgari Bazar, District: Srinagar -190011, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Jan Handicrafts,
Represented By Mr. Altaf Hussain Jan
- (B) **Address** : M/s Jan Handicrafts,
Represented By Mr. Altaf Hussain Jan,
Village & Post: Alamgari Bazar,
District: Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo consists of a circular emblem with a goat in the center, facing forward. The words "KASHMIR PASHMINA" are written in a circular path around the goat. The goat is depicted with a thick, textured coat and curved horns.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1768 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Mir Pashmina House**, Represented By - **Mr. Mohammad Shafi Mir**, Village & Post: Ali Pora, New Bota Kadal, Lal Bazar, District: Srinagar - 190011, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Mir Pashmina House,
Represented By Mr. Mohammad Shafi Mir
- (B) **Address** : M/s Mir Pashmina House,
Represented By Mr. Mohammad Shafi Mir,
Village & Post: Ali Pora,
New Bota Kadal, Lal Bazar,
District: Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a stylized illustration of a goat or sheep, facing forward, with its head slightly turned. The goat is rendered in a simple, line-art style. Above the goat, the words "KASHMIR PASHMINA" are written in a circular arrangement, following the curve of the goat's head and neck. The text is in a bold, sans-serif font.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1770 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Khajawaal Arts**, Represented By - **Mr. Manzoor Ahmad Khajwaal**, Village & Post: Khajawaal House No. 66, Kanitar Chowk, District: Srinagar, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : M/s. Khajawaal Arts,
Represented By Mr. Manzoor Ahmad Khajwaal

(B) **Address** : M/s. Khajawaal Arts,
Represented By Mr. Manzoor Ahmad Khajwaal,
Village & Post: Khajawaal,
House No. 66, Kanitar Chowk,
District: Srinagar, Jammu & Kashmir, India

(C) **Date of Authorised
User Application** : September 19, 2013

(D) **Registered Geographical
Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.


(G) **Class** : 23, 24 & 25

(H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1771 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Al-Buraq Fabrics**, Represented By - **Mr. Mohammad Hussain Mir**, Village & Post: Khaiwan, Narwara, Eidgah, District: Srinagar, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Al-Buraq Fabrics,
Represented By Mr. Mohammad Hussain Mir
- (B) **Address** : M/s. Al-Buraq Fabrics,
Represented By Mr. Mohammad Hussain Mir,
Village & Post: Khaiwan, Narwara,
Eidgah, District: Srinagar, Kashmir,
India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1772 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Javaid Ahmad Magray**, Village & Post: Gilli Kadal, Zoonimar, Near B.S.N.L Tower, District: Srinagar - 190011, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Javaid Ahmad Magray
- (B) **Address** : Mr. Javaid Ahmad Magray,
Village & Post: Gilli Kadal, Zoonimar,
Near B.S.N.L Tower,
District: Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1773 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s Ishtiaq Shawls**, Represented By - **Mr. Ishtiaq Ahmad Phalgaroo**, Represented By Village & Post: Naid Kadal, Kalaldoori, District: Srinagar - 190002, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Ishtiaq Shawls,
Represented By Mr. Ishtiaq Ahmad Phalgaroo
- (B) **Address** : M/s. Ishtiaq Shawls,
Represented By Mr. Ishtiaq Ahmad Phalgaroo,
Village & Post: Naid Kadal, Kalaldoori,
District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo consists of a stylized goat with long, curved horns, facing left. The goat is enclosed within a circular border. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1774 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Majid Ahmad Mir**, Village & Post: Khaiwan, Narwara, District: Srinagar, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Majid Ahmad Mir
- (B) **Address** : Mr. Majid Ahmad Mir,
Village & Post: Khaiwan, Narwara,
District: Srinagar, Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : September 19, 2013
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- The logo consists of a stylized illustration of a goat or ram, facing forward, with its head slightly turned. The goat is depicted in a simple, line-art style. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The entire logo is centered between items (D) and (E) of the list.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1775 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Odds & Ends**, Represented By - **Mr. Ashiq Ahmed Beigh**, Village & Post: Naribal, Bota Kadal, Lal Bazar, District: Srinagar, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Odds & Ends,
Represented By Mr. Ashiq Ahmed Beigh
- (B) **Address** : M/s. Odds & Ends,
Represented By Mr. Ashiq Ahmed Beigh,
Village & Post: Naribal, Bota Kadal, Lal Bazar,
District: Srinagar, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. The goat is rendered in a stylized, black and white line-art style. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The entire logo is enclosed within a thin black border.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1776 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **Mr. Ajaz Ahmad Kapra**, Village & Post: H.No. 42, Kanitar Lane No.5, Naseemabad, Saderibal, District: Srinagar, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ajaz Ahmad Kapra
- (B) **Address** : Mr. Ajaz Ahmad Kapra,
Village & Post: H.No. 42, Kanitar Lane No.5,
Naseemabad, Saderibal,
District: Srinagar, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. The goat is rendered in a stylized, somewhat sketchy manner. Above the goat, the words "KASHMIR PASHMINA" are written in a circular path, following the top edge of the logo's border.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1778 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Mubarikz**, Represented By - **Mr. Syed Mubarik Kashani**, Village & Post: H.No.171, Lane-04, Sector-3, Gulberg Colony, Hyderpora, District: Srinagar - 190005, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Mubarikz,
Represented By Mr. Syed Mubarik Kashani
- (B) **Address** : M/s. Mubarikz,
Represented By Mr. Syed Mubarik Kashani,
Village & Post: H.No.171, Lane-04,
Sector-3, Gulberg Colony, Hyderpora,
District: Srinagar- 190005,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1779 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Abdul Rashid Magray**, Village & Post: Gilli Kadal, Zoonimar, District: Srinagar, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abdul Rashid Magray
- (B) **Address** : Mr. Abdul Rashid Magray,
Village & Post: Gilli Kadal, Zoonimar
District: Srinagar, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo consists of a stylized sheep with long, dark, wavy wool. Above the sheep, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The sheep is facing forward, and its body is white with dark outlines.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1782 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Shabir Ahmad Bhat**, Village & Post: No. Amdakadal, Near Airtel Tower, District: Srinagar - 190011, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Shabir Ahmad Bhat
- (B) **Address** : Mr. Shabir Ahmad Bhat,
Village & Post: Amda kadal, Near Airtel Tower,
District: Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a stylized illustration of a goat or sheep, facing forward, with its head slightly turned. The goat is rendered in a simple, line-art style. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The entire logo is centered below the text "(D) Registered Geographical Indication : Kashmir Pashmina".
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1783 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Mushtaq Ahmad Beigh**, Village & Post: Guzarbal, Chattabal Patlipora bala, District: Srinagar, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Mushtaq Ahmad Beigh
- (B) **Address** : Mr. Mustaq Ahmad Beigh,
Village & Post: Guzarbal, Chattabal Patlipora bala,
District: Srinagar, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1784 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Imperial Arts & Crafts (P) Limited**, Represented By - **Mr. Gowhar Bahsir Rather**, Village & Post: Nowshera, Khaja Pora- 'B' District: Srinagar, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Imperial Arts & Crafts (P) Limited,
Represented By Mr. Gowhar Bahsir Rather
- (B) **Address** : M/s. Imperial Arts & Crafts (P) Limited,
Represented By Mr. Gowhar Bahsir Rather,
Village & Post: Nowshera, Khaja Pora- B,
District: Srinagar, Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1785 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Zaffar Iqbal Bhat**, Village & Post: Amda Kadal, Near Airtel Tower, District: Srinagar - 190011, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Zaffar Iqbal Bhat
- (B) **Address** : Mr. Zaffar- Iqbal- Bhat,
Village & Post: Amda Kadal, Near Airtel Tower,
District: Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. The goat has long, thick wool. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The entire logo is rendered in black and white.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1786 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **Mr. Farooq Ahmad Ganiae**, Village & Post: Gander pora, Eidgah District: Srinagar - 190002, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Farooq Ahmad Ganiae
- (B) **Address** : Mr. Farooq Ahmad Ganiae,
Village & Post: Gander pora, Eidgah,
District: Srinagar -190002,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. The goat is rendered in a stylized, line-art style. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The entire logo is enclosed within a thin circular border.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1788 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Fayaz Ahmad Dar**, Village & Post: Nassrullah Pora, Near Masjid Baba Naseebudin Gazi, District: Budgam - 191111, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Fayaz Ahmad Dar
- (B) **Address** : Mr. Fayaz Ahmad Dar,
Village & Post: Nassrullah Pora,
Near Masjid Baba Naseebudin Gazi,
District: Budgam - 191111
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1789 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Cashmire Trading**, Represented By - **Mr. Manzoor Ahmad Tromboo**, Village & Post: Tromboo Villa Bismallah Colony, Zakura, District: Srinagar-190006, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Cashmire Trading,
Represented By Mr. Manzoor Ahmad Tromboo
- (B) **Address** : M/s. Cashmire Trading,
Represented By Mr. Manzoor Ahmad Tromboo,
Village & Post: Tromboo Villa Bismallah Colony,
Zakura, District: Srinagar-190006,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1792 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Mohammad Maqbool Sheikh**, Village & Post: Noor Bagh-Baghwan Pora, District: Srinagar - 190002, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes, bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Maqbool Sheikh
- (B) **Address** : Mr. Mohammad Maqbool Sheikh,
Village & Post: Noor Bagh - Baghwan Pora,
District: Srinagar - 190002,
Jammu & Kashmir, India
- (C) **Date of Authorised User Application** : September 19, 2013
- (D) **Registered Geographical Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina consists of a stylized cow standing in the center. Above the cow, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The cow is depicted with a white body and dark spots, and its head is turned slightly to the right.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1794 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Shaw Brothers (H)**, Represented By - **Mr. Mohammad Hussain Shaw**, Village & Post: Tara Bhawan, Boulevard Road, District: Srinagar - 190001, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shaw Brothers (H),
Represented By Mr. Mohammad Hussain Shaw
- (B) **Address** : M/s. Shaw Brothers (H),
Represented By Mr. Mohammad Hussain Shaw,
Village & Post: Tara Bhawan, Boulevard Road,
District: Srinagar - 190001, Jammu & Kashmir,
India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a central illustration of a goat, likely a Pashmina goat, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a circular arrangement. The goat is depicted with its characteristic long, wavy wool.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1795 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Shaw Brothers (H)**, Represented By - **Mrs. Azara Shaw**, Village & Post: Tara Bhawan, Boulevard Road, District: Srinagar - 190001, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication Kashmir Pashmina under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Shaw Brothers (H),
Represented By Mrs. Azara Shaw
- (B) **Address** : M/s. Shaw Brothers (H),
Represented By Mrs. Azara Shaw,
Village & Post: Tara Bhawan, Boulevard Road,
District: Srinagar - 190001, Jammu & Kashmir,
India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a central illustration of a goat, likely a Pashmina goat, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circular arc. The goat is depicted with its characteristic long, soft-looking wool.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1796 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Shaw Brothers (H)**, Represented By - **Mr. Yasir Hussain Shaw**, Village & Post: Tara Bhawan, Boulevard Road, District: Srinagar - 190001, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Shaw Brothers (H),
Represented By Mr. Yasir Hussain Shaw
- (B) **Address** : M/s. Shaw Brothers (H),
Represented By Mr. Yasir Hussain Shaw,
Village & Post: Tara Bhawan, Boulevard Road,
District: Srinagar - 190001, Jammu & Kashmir,
India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
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- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1797 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Shaw Brothers (H)**, Represented By - **Ms. Suzana Shaw**, Village & Post: Tara Bhawan, Boulevard Road, District: Srinagar-190001, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Shaw Brothers (H),
Represented By Ms. Suzana Shaw
- (B) **Address** : M/s. Shaw Brothers (H),
Represented By Ms. Suzana Shaw,
Village & Post: Tara Bhawan, Boulevard Road,
District: Srinagar - 190001,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a stylized illustration of a goat or sheep, facing forward, with its head slightly turned. The goat is depicted in a dark silhouette against a lighter background. Above the goat, the words "KASHMIR PASHMINA" are written in a circular arrangement, following the curve of the goat's head and neck. The text is in a bold, sans-serif font.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar - 190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1798 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. A. R. Shawls**, Represented By - **Mr. Abdul Rashid Parimoo**, Village & Post: House No. 50, Lane No.1, Umar Colony (B) Lal Bazar, District: Srinagar - 1900023, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. A. R. Shawls,
Represented By Mr. Abdul Rashid Parimoo
- (B) **Address** : M/s. A. R. Shawls,
Represented By Mr. Abdul Rashid Parimoo,
Village & Post: House No. 50, Lane No.1,
Umar Colony (B) Lal Bazar,
District: Srinagar - 1900023,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar -190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1799 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Mohammed Ashraf Wani**, Village & Post: Khaiwan Narwara, Near Masjid Sharif Khawain, District: Srinagar - 190001, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Mohammed Ashraf Wani
- (B) **Address** : Mr. Mohammed Ashraf Wani,
Village & Post: Khaiwan Narwara,
Near Masjid Sharif Khawain,
District: Srinagar - 190001,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina is circular. It features a central illustration of a goat, likely a Pashmina goat, facing forward. Above the goat, the words "KASHMIR PASHMINA" are written in a semi-circle. The goat is depicted with its characteristic long, soft-looking wool.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar -190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1801 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Crafted in Kashmir**, Represented By - **Ms. Maham Shabir**, Village & Post: School Enclave, Old Airport Road, Rawalpura, District: Srinagar - 190005, Jammu & Kashmir, India, dated for September 19, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Crafted in Kashmir,
Represented By Ms. Maham Shabir
- (B) **Address** : M/s. Crafted in Kashmir,
Represented By Ms. Maham Shabir,
Village & Post: School Enclave, Old Airport Road
Rawalpura, District: Srinagar - 190005,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : September 19, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar -190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1858 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Fayaz Ahmad Magray**, Village & Post: 174, Gilli Kadal, Zoonimar, District: Srinagar - 190011, Jammu & Kashmir, India, dated for October 14, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Fayaz Ahmad Magray
- (B) **Address** : Mr. Fayaz Ahmad Magray,
Village & Post: 174, Gilli Kadal,
Zoonimar, District: Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 14, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**




- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar -190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1859 in respect of Kashmir Pashmina
Registered GI Application No. - 46**


Application is made by, **Mr. Mohammad Rafiq War**, Village & Post: 217, Gilli Kadal, Zoonimar, District: Srinagar - 190011, Jammu & Kashmir, India, dated for October 14, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohammad Rafiq War
- (B) **Address** : Mr. Mohammad Rafiq War,
Village & Post: 217, Gilli Kadal,
Zoonimar, District: Srinagar- 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 14, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar -190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** -Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1861 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Cresset Shawls Emporium**, Represented By - **Mr. Bashir Ahmad Misger**, Village & Post: Darul Misger, H. No. 1 Umer Colony 'A' Lal Bazar, Near Salfia Masjid, Bus Stop, District: Srinagar-190023, Jammu & Kashmir, India, dated for October 14, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : M/s. Cresset Shawls Emporium,
Represented By Mr. Bashir Ahmad Misger
- (B) **Address** : M/s. Cresset Shawls Emporium,
Represented By Mr. Bashir Ahmad Misger,
Village & Post: Darul Misger,
H. No. 1 Umer Colony 'A' Lal Bazar,
Near Salfia Masjid, Bus Stop,
District: Srinagar - 190023,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 14, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar-190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** -Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1862 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Cresset Shawls Emporium**, Represented By - **Mr. Meiraj-ud-din Misger**, Village & Post: Umer Colony 'A' Near Salfia Masjid, Lal Bazar, District: Srinagar - 190023, Jammu & Kashmir, India, dated for October 14, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Cresset Shawls Emporium,
Represented By Mr. Meiraj-ud-din Misger
- (B) **Address** : M/s. Cresset Shawls Emporium,
Represented By Mr. Meiraj-ud-din Misger,
Village & Post: Umer Colony 'A',
Near Salfia Masjid, Lal Bazar,
District: Srinagar - 190023,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 14, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar -190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** -Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1863 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Cresset Shawls Emporium**, Represented By - **Mr. Mohammad Amin Misger**, Village & Post: Sheribhat, Gilli Kadal, Nowshera, District: Srinagar - 190011, Jammu & Kashmir, India, dated for October 14, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Cresset Shawls Emporium,
Represented By Mr. Mohammad Amin Misger
- (B) **Address** : M/s. Cresset Shawls Emporium,
Represented By Mr. Mohammad Amin Misger,
Village & Post: Sheribhat, Gilli Kadal,
Nowshera, District: Srinagar - 190011,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 14, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a stylized sheep in the center, facing left. Above the sheep, the words "KASHMIR PASHMINA" are written in a semi-circle. The sheep has a thick, curly woolly coat and a small tuft of hair on its head.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar -190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** - Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1866 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Kashmir Handlooms**, Represented By - **Mr. Ajaz Ahmad Ashai**, Village & Post: Rather Complex, M.A. Link Road, Munawarabad, District: Srinagar - 190001, Jammu & Kashmir, India, dated for October 14, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Kashmir Handlooms,
Represented By Mr. Ajaz Ahmad Ashai
- (B) **Address** : M/s Kashmir Handlooms,
Represented By Mr. Ajaz Ahmad Ashai,
Village & Post: Rather Complex,
M.A. Link Road, Munawarabad,
District: Srinagar - 190001,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 14, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- The logo for Kashmir Pashmina features a stylized illustration of a goat or sheep, facing forward, with its head slightly turned. The goat is depicted with a thick, textured coat. Above the goat, the words "KASHMIR PASHMINA" are written in a circular arrangement, following the curve of the goat's head and neck. The entire logo is rendered in black and white.
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar -190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** -Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1867 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Nisar Ahmad Khan**, Village & Post: New Colony, Haka Bazar, Badamwari, Hawal, District: Srinagar - 190003, Jammu & Kashmir, India, dated for October 14, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Nisar Ahmad Khan

(B) **Address** : Mr. Nisar Ahmad Khan,
Village & Post: New Colony,
Haka Bazar, Badamwari, Hawal,
District: Srinagar - 190003,
Jammu & Kashmir, India

(C) **Date of Authorised
User Application** : October 14, 2013

(D) **Registered Geographical
Indication** : **Kashmir Pashmina**



(E) **Registered Proprietor** : TAHAFUZ, Srinagar

(F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar -190 011, Jammu & Kashmir,
India.

(G) **Class** : 23, 24 & 25


(H) **Goods** : **Class 23, 24 & 25** -Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1868 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **Mr. Mushtaq Ahmad Khan**, Village & Post: New Colony, Haka Bazar, Badamwari, District: Srinagar - 190003, Jammu & Kashmir, India, dated for October 14, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mushtaq Ahmad Khan
- (B) **Address** : Mr. Mushtaq Ahmad Khan,
Village & Post: New Colony, Haka Bazar,
Badamwari, District: Srinagar - 190003,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 14, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar -190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** -Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 56 dated 21st January 2014

**Authorised User Application No. - 1870 in respect of Kashmir Pashmina
Registered GI Application No.-46**

Application is made by, **M/s. Pashmina Sales Centre**, Represented by - **Syed Hassan Rizvi & Syed Mohammad Shafi Rizvi**, Village & Post: Ali Pora, Baghi Ali Mardan Khan, Masjid Lane opp Biscuit Mill, District: Srinagar - 190011, Jammu & Kashmir, India, dated for October 14, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Pashmina Sales Centre,
Represented by Syed Hassan Rizvi & Syed
Mohammad Shafi Rizvi,
- (B) **Address** : M/s. Pashmina Sales Centre,


Represented by Syed Hassan Rizvi & Syed
Mohammad Shafi Rizvi,

Village & Post: Ali Pora, Baghi Ali Mardan Khan,
Masjid Lane Opp Biscuit Mill,
District: Srinagar - 190003,
Jammu & Kashmir, India
- (C) **Date of Authorised
User Application** : October 14, 2013
- (D) **Registered Geographical
Indication** :  **Kashmir Pashmina**
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar-190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** -Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

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**Authorised User Application No. - 1871 in respect of Kashmir Pashmina
Registered GI Application No. - 46**

Application is made by, **M/s. Reshi Shawls**, Represented By - **Mr. Fayaz Ahmad Reshi**, Village & Post: Qasmia Lane, Botshah Mohalla, Lal Bazar, District: Srinagar, Jammu & Kashmir, India, dated for October 14, 2013 Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Kashmir Pashmina** under Application No - 46 in respect of Yarns and Threads, for textile use, Textiles and Textiles goods, not included in other classes; bed and table covers & Clothing, falling in Class 23, 24 & 25 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Reshi Shawls,
Represented By Mr. Fayaz Ahmad Reshi
- (B) **Address** : M/s. Reshi Shawls,
Represented By Mr. Fayaz Ahmad Reshi,
Village & Post: Qasmia Lane, Botshah Mohalla,
Lal Bazar, District: Srinagar, Jammu & Kashmir,
India.
- (C) **Date of Authorised
User Application** : October 14, 2013
- (D) **Registered Geographical
Indication** : **Kashmir Pashmina**
- 
- (E) **Registered Proprietor** : TAHAFUZ, Srinagar
- (F) **Address** : TAHAFUZ, (Registered Under the J & K Societies
Act, Registration Number: 5611-S/2007)
Nowshera, Zadibal, Post Office: Nowshera,
District: Srinagar-190 011, Jammu & Kashmir,
India.
- (G) **Class** : 23, 24 & 25
- (H) **Goods** : **Class 23, 24 & 25** -Yarns and Threads, for textile
use, Textiles and Textiles goods, not included in
other Classes; bed and table covers & Clothing.

General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

